

PA. 326/03

DR 15.4.04

Note for the
papers. Cistaw
26.5.04 for filing
R.A. before me.

Singh
for DR 15/4/04

B2

(12) DR. 26.5.04.

Note for applicant.
Respondents counsel
& present, at the
request for Respondent
counsel the case may
be place before
Honble Bench. List
on 26.6.04, R.A. has not
filed. Submitted please.

DR
26/5/04

B2

1-6-04

Note for applicant.
Shri R C Dhyani for respondents
having formed the order since
16-6-03, it is found that none has
appeared on behalf of applicant, nor R.A.
has been filed so far. It appears
that the applicant is no more interested
in prosecuting the case, hence
dismissed for default.
With this order M.P. 2/04 also
stands disposed of.

OR.
City of over.
for 07/04
07/6/04

Sd.
(S. Chaudhary)

DM

Sd.
(M. L. Gaheri)
Jm

B2